

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.03.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1511 of 2021 in Comp. App. (AT) (Ins) No. 314 of 2021	Aditya Daftary & Ors. Vs. Mirador Constructions Pvt. Ltd. & Ors.  <b>With</b>	Srijan Sinha	Abhay S. Undal
2.	Comp. App. (AT) (Ins) No. 395 of 2021	Sujata Shekhar Shah & Ors. Vs. Mirador Construction Pvt. Ltd.	Juris Corp	Dilip Annasaheb-R1

### For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1293 of 2019	Punjab National Bank Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	Alok Dhir
4.	Comp. App. (AT) (Ins) No. 497 of 2021	Gupta Exim (India) Pvt. Ltd. Vs. Knitcraft Apparels International Pvt. Ltd.	Harsh Garg	Keshri Kumar
5.	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors.  <b>With</b>	Gautam Singh	Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1
6.	Comp. App. (AT) (Ins) No. 594 of 2021	Satya Narayan Jhunjunwala Vs. Supriyo Kumar Chaudhari & Ors.	Garima Sharma	Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1
7.	Comp. App. (AT) (Ins) No. 578 of 2021	Surendra Singh Hada & Ors. Vs. Arfat Petrochemicals Pvt. Ltd.  <b>With</b>	Pankaj Jain	Arvind Kumar Gupta
8.	Comp. App. (AT) (Ins) No. 803 of 2021	Arfat Petrochemicals Pvt. Ltd. Vs. Surendra Singh Hada & Ors.	Henna George	Pankaj Jain Aman Shankar

**For Hearing**

9.	Comp. App. (AT) (Ins) No. 716 of 2020	Rajan Arora & Ors. Vs. MMR Saha Infrastructure Pvt. Ltd.	Ashish Verma	N.P. Singh Sachin Awana
10.	Comp. App. (AT) (Ins) No. 267 of 2021	M.R.A. Associates India Pvt. Ltd. Vs. Nextgen Procon Pvt. Ltd. Through Liquidator Mr. Rajesh Panayanhatta	Siddharth Tandon	Prashant Jain Arpit Dwivedi
11.	Comp. App. (AT) (Ins) No. 446 of 2021	Intec Capital Ltd. Financial Creditor Vs. Sunil Kumar Aggarwal RP of GSS Procon Pvt. Ltd.  <b>With</b>	Sagar Bansal	Rakesh Kumar Preeti Kashap Dhruv Gupta Sunil Kr. Aggarwal
12.	Comp. App. (AT) (Ins) No. 483 of 2021	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors.  <b>With</b>	Dhruv Gupta	Rachit Mittal-R1
13.	Comp. App. (AT) (Ins) No. 617 of 2021	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	Kumar Mihir	Rachit Mittal-R1 Aabhas Singh
14.	Competition App (AT) No. 74 of 2018	All India Chess Federation Vs. Competition Commission of India & Ors.	Shalini Kaul	Balaji Subramanian-R1 Neha Mishra (R2 - R5)
15.	Competition App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd. & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3
16.	Competition App. (AT) No. 42 of 2019	Indian National Shipowners Association. Vs. Competition Commission of India & Anr.	Unnati Agarwal	Nitika Dwivedi-R2
17.	Competition App. (AT) No. 51 of 2019	National Consumers Co-operative Federation of India Lrtd. Vs. New Town Electric Supply Company Ltd. & Ors.	Ankit Kohli	Sujoy Mondal-R1,2

<b>18.</b>	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co Ltd. Vs. Nair Coal Services Ltd. & Ors	K.K Sharma	Chetan S Dhore-R1 Aishwarya G –R2 Akshat Kulshresha-R3
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**